CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO. : 2 15/03/2019

> -V/S-N.C.E.R.T.

ITEM NO:8

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.: MR.B.DASH

Notes of The Registry	Order of The Tribunal
	None appeared for the applicant when called. On the previous occasions also the applicant had not been represented by his counsel. In view of this, it appears that the applicant is no longer interested in pursuing this O.A. Accordingly, this O.A. is dismissed for default.
	(SWARUP KUMAR MISHRA) MEMBER (J)